NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 90/241/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (13) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVIUM PEORA	PCS	estapasvideora@gmoid.com	Japane

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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<u>ORDER</u>

Heard Mr. Tapasvilal Deora, Learned Counsel for the Petitioner and Mr. A. Chakravarthy, Learned Counsel for the Respondent.

At the request of both the counsels, case is posted to 23.01.2018.

Member (T)

Member (J)

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